

Sections shifted from the Airlines House,
New Delhi

3155. SHRI K. C. PANDEY :
SHRI BRIJRAJ SINGH-KOTAH :

Will the Minister of TOURISM AND
CIVIL AVIATION be pleased to state :

(a) whether several sections from the Air-
lines House, New Delhi have been shifted to
different buildings taken on hire;

(b) whether there is no substantial increase
in staff and the space in Airlines House was
sufficient to meet with the requirements;

(c) if so, the expenditure incurred so far
in shifting and renovation for the purpose
and the rental of the private buildings taken
on hire; and

(d) the reasons for such a step and the
action being taken by Government to observe
economy in administrative expenditure ?

THE MINISTER OF STATE IN THE
MINISTRY OF TOURISM AND CIVIL
AVIATION : DR. SAROJINI MAHISHI) :

(a) Yes, Sir.

(b) and (d) . There has been a substantial
increase in the staff and space in the Airlines
House was inadequate.

(c) An expenditure of Rs. 14.92 lakhs
was incurred on renovation and re-equipment
of the hired buildings. The rental is Rs.95,228
per mensem.

Arrears of Income Tax due from Tea
Planters

3156. SHRI K. C. PANDEY : Will the
Minister of FINANCE be pleased to state :

(a) whether a large number of tea planters
in Assam and West Bengal are in heavy arrears
of income-tax; and

(b) if so, the names of such planters and
the amount outstanding against them during
the last three assessment years and the action
being taken by Government in this regard ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K. R.
GANESH) : (a) and (b) . The information is

not readily available and is being collected.
It will be placed on the Table of the House
as soon as it is available.

Hiring of Auditorium in Department of
Teaching Aids

3157. SHRI SAT PAL KAPUR : Will
the Minister of EDUCATION AND SOCIAL
WELFARE be pleased to state :

(a) the rules regarding hiring of the Audit-
orium in the Department of Teaching Aids of
the National Council of Educational Research
and Training;

(b) whether the Auditorium is hired for
showing non-educational commercial films and
whether it is not contrary to the objectives
of the National Council;

(c) the number of private film shows held
at the said Auditorium during the last three
years;

(d) the amount received on account of
hiring of the Auditorium during the last three
years; and

(e) whether the private organisations and
film societies have to pay extra money beyond
the fixed fee which is not accounted for by
the Department of Teaching Aids ?

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARE AND IN THE DEPA-
RTMENT OF CULTURE (SHRI D. P.
YADAVA) : (a) A copy of the rules rega-
rding hiring of the Auditorium of the Depa-
rtment of Teaching Aids of the National
Council of Educational Resarch and Tra-
ining is given in the statement attached.

(i) The auditorium is generally taken
on hire by the Film Societies/Film
Clubs which are affiliated to the
Federation of Film Societies of
India, and are engaged in the pro-
motion of film appreciation and
screen education work which falls
within the purview of the progra-
mmes of the Department of Tea-
ching Aids of the National Council
of Educational Research and Tra-
ining.